194	Written Answers to		[RAJYA SABHA]		Unstarred Questions		
1	2		3	4	5	6	7
23.	Manipur	Keibul L	amjao National Park	20.08	20.40	23.709	64.431
	Total		20.08	20.40	23.709	64.431	
24	Nagaland	Protection	Protection of Amur Falcons		0	40.71	49.18
		Total	Total		0	40.71	49.18

Local committees to control pollution

†1813. SHRI AMAR SHANKAR SABLE: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is considering to set up local committees to control pollution caused by construction and other activities throughout the country;
- (b) whether Government is also considering to co-opt the local people's representatives into these committees;
 - (c) if so, since when and the details of rights of these committees; and
 - (d) if not, the Government's views thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (d) The rules on Construction and Demolition Waste Management finalized by the Ministry of Environment, Forest and Climate Change assign specific roles and responsibilities to waste generators, service providers and their contractors and local authorities. Local authority means an urban local authority with different nomenclature such as municipal corporation, municipality, nagar palika, nagar nigam, nagar panchayat etc. As per these rules, local authorities shall be responsible for proper management of construction and demolition waste within their jurisdiction.

Air pollution in metropolitan cities

1814. SHRI O. P. NARAYANAN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether many metropolitan cities in the country are suffering from very severe air pollution;

[†]Original notice of the question was received in Hindi.